NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/22/2017

NAME OF THE PETITIONER(S)

: N.N ABDUL AZEEZ & 3ORS

NAME OF THE RESPONDENT(S)

: ABU ESTATES PVT LTD & 7 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Priyadaeshini Keestli Krishna

Coursel for Petitioners

4) CibiviShno J.v.P.Saivihai

Bland.

ORDER

Counsel representing both the parties are present and reported that the date of hearing was mistakenly mentioned as 30.07.2017, which happens to be a Sunday. At request of both the counsel, time extended. Put up on 10.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)